

ITEM NO.301

COURT NO.6

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 1359/2023

SAYUNKTA SANGHARSH SAMITI & ANR.

Appellant(s)

VERSUS

THE STATE OF MAHARASHTRA & ORS.

Respondent(s)

([PART HEARD BY : HON'BLE ANIRUDDHA BOSE AND HON'BLE SUDHANSHU DHULIA, JJ.]

IA No. 28714/2022 - APPROPRIATE ORDERS/DIRECTIONS; IA No. 3401/2022 - APPROPRIATE ORDERS/DIRECTIONS; IA No. 161216/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No. 161217/2021 - EXEMPTION FROM FILING O.T.; IA No. 71881/2023 - EXEMPTION FROM FILING O.T.; IA No. 30056/2023 - EXEMPTION FROM FILING O.T.; IA No. 162394/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES; IA No. 30054/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 56151/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 19-07-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Appellant(s) Mr. Jayant Bhushan, Sr. Adv.
Mr. Rahul Kripalani, Adv.
Mr. Ankit Yadav, AOR
Ms. Suhasini Sen, Adv.
Ms. Prakriti Rastogi, Adv.
Mr. Aditya Pratap Singh Chauhan, Adv.
Ms. Supraja V., Adv.
Ms. Mahalakshmi Ganapathy, Adv.
Mr. Amartya Bhushan, Adv.
Mr. Yojit Mehra, Adv.
Mr. Prashant Gawali, Adv.

For Respondent(s) Mr. Shrirang B. Varma, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.

Mr. Aniruddha Joshi, Adv.
Mr. Shashibhushan P. Adgaonkar, AOR
Mr. Omkar Jayant Deshpande, Adv.
Mrs. Pradnya S Adgaonkar, Adv.

Mr. Arunabh Chowdhury, Sr. Adv.
Mr. Anil Rao, Adv.
Mr. Mubarakka Mohammed Lokhandwala, Adv.
Mrs. Pragya Baghel, AOR
Mr. Dechen W. Lachungpa, Adv.
Mr. Anirudha M. Sethi, Adv.

Mr. Sagar Ghogre, Adv.
Mr. Vaibhav Ghogre, Adv.
Mr. Amrendra Kumar Mehta, AOR

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Mr. Vaibhav Ghogre, Adv.
Mr. Amrendra Kumar Mehta, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard learned senior counsel/counsel for the parties.

Arguments concluded.

Judgment reserved.

Written submissions/ short notes be filed till

24.07.2023.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR